GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4598 ANSWERED ON:30.08.2011 PROJECTS OF URBAN LOCAL BODIES NO Adsul Shri Anandrao Vithoba;Bajirao Shri Patil Padamsinha ;Yadav Shri Dharmendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government has received any projects/proposals from the States including Uttar Pradesh and Maharashtra regarding urban local bodies for approval.

(b) if so, the details thereof, alongwith the present status of each project/proposal, State-wise;

(c) the details of the cost thereof alongwith the Central share for each of such projects; and

(d) the time by which such projects are likely to be approved/cleared ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b) to (d): For assistance to Urban Local Bodies (ULBs) of the States under various schemes of Ministry of Urban Development, State Governments are required to send proposals in terms of specific scheme parameters.

As on 31st July, 2011, 1090 Detailed Project Reports (DPRs) were received from States including Uttar Pradesh and Maharashtra for consideration under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), out of which 533 projects have been approved with approved cost of Rs 60544.73 crore with Additional Central Assistance (ACA) commitment of Rs. 27954.34 crore. Projects under UIG were considered for approval subject to their admissibility and technical appraisal as well as availability of allocation for the States. Of these, 79 projects of Maharashtra comprising 24 projects for water supply, 17 projects for sewerage, 13 projects for Road/flyovers/RoB, 11 projects for drainage /Storm water drains, 4 project for Solid Waste Management and 10 other projects have been sanctioned with an approved cost of Rs. 11504.87 crore (ACA Rs. 5138.27 crore). Similarly, 33 projects of Uttar Pradesh comprising 11 project for water supply, 12 projects for sewerage, 3 projects for Contex Management have been sanctioned with an approved cost of Rs. 5366.81 crore (ACA Rs. 2698.20 Crore).

Under Urban Infrastructure Development Scheme for Small and Medium Town (UIDSSMT), State Level Sanctioning Committees(SLSC) of the States (including Uttar Pradesh and Maharashtra) have recommended 1044 projects with approved cost of Rs. 22184.5 crore. Out of these 767 projects in 644 towns have sanctioned and funds released in accordance with the availability of funds and priority given by States. Of these, 94 projects in 86 towns/cities with in approved cost of Rs. 2699.95 Crore(ACA Rs 1641.56 crore) have been sanctioned in Maharashtra and 64 projects in 46 towns/cities with in approved cost of Rs.1169.63 crore (ACA Rs 755.93 crore) have been sanctioned in Uttar Pradesh.

Under Urban Infrastructure Development Scheme in Satellite Towns (UIDSST) around seven mega cities, total 16 proposals were received from States including two proposals from Maharashtra and five proposals from Uttar Pradesh. Of these, one project with an approved cost of Rs. 31.73 crore (Government of India share Rs. 25.38 crore) has been approved for Vasai-Virar (Maharashtra), and three proposals with an approved cost of Rs. 67.57 crore (Government of India share Rs. 54.02 crore) have been approved for Pilkhuwa (Uttar Pradesh).

Proposals were received from the Government of Maharashtra under Information System Improvement Plan(ISIP) and City Sanitation Plans(CSPs) components of the Capacity Building Scheme for Urban Local Bodies (CBULB) Scheme for development of 19 cities. Proposals from the Government of Uttar Pradesh were received for development of City Sanitation Plans for 7 cities. Rs. 1.04 crore under ISIP and 265 crore under CSP have been sanctioned to State of Maharashtra and Rs 1.10 crore under CSP have been sanctioned to State of Uttar Pradesh.